

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.402**  
**CA-417/2021Cont. P 09/2021 CA-450/2022 CA/400/ND/2023 in**  
**CP/156/PB/2020**

**IN THE MATTER OF:**

Sanjeev Jain	...	Applicant
Versus		
Nexgen Fluoropolymers Pvt Ltd. & Ors.	...	Respondent

**Under Section 241-242**

**Order delivered on 04.06.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Ms. Pervinder, Mr. Shikher Mr. Prateek, Advs.
For the Respondent	: Mr.Virag Kumar Agarwal, Mrs. Shalini Agarwal, Ms. Naina Agarwal, Advocates for Respondent No.4, Mr. Tarranjit Singh Sawhney, Advocate for R-2 and 5

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**CA/400/ND/2023:-**

Heard the Ld. Counsel for the Applicant as well as Respondent.  
Order in CA/400/ND/2023 is **reserved**.

All remaining IAs are adjourned to **23.07.2024**.

**-SD-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**